

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF NOVEMBER 2021

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2**List of cases in which e-payment of Court fees was made during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5**List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	AO 188/2021	Mohd. Yusuf & ors. Vs Sri Ashish Aggarwal and anr	Dr. Kartikey Hari Gupta Pallavi Bahuguna Rafat Munir Ali Irum Zeba	22.9.2021	Yes	10.11.2021	49 Days	Dismissed (Contested)	.----	.----	Under Section 37 of the Arbitration & Conciliation Act 1996
2	Addl. District Judge, Commercial Court Dehradun	1	Arbitration 99/2021	Bharti Airtel Services Ltd Vs Directorate of Treasuries	AK Verma	6.10.2021	Yes	1.11.2021	24	Contested	8.11.2021	2	Sec 09
		2	Arbitration 101/2019 old no. 3/2018	Union of India Vs M/s Rama Construction Co	DP Bijlawan	30.1.2018	No	9.11.2021	1378	Contested	11.11.2021	2	Sec 34

		3	Arbitration 102/2019 old no. 4/2018	Union of India Vs M/s Rama Construction Co (now Rama Civil India Con Pvt Ltd.)	DP Bijlawan	30.1.2018	No	9.11.2021	1378	Contested	11.11.2021	2	Sec 34
		4	Arb 16/2019 old no. 122/2015	Yojna Chauhan Vs Om Prakash	Abhinav	12.11.2015	No	10.11.2021	2188	Contested	12.11.2021	2	sec 09
		5	Arb 142/2019	Ranjan Punj Vs Shriram Transport Finance Co Ltd	VK Sharma	29.3.2019	No	18.11.2021	964	Contested	22.11.2021	2	Sec 34
		6	Arb 123/2019 old no.6/2013	Alok Kotiyal Vs Mahindra and Mahindra Finance Ltd	MK Juyal	21.2.2013	No	22.11.2021	3206	Contested	24.11.2021	2	Sec 34
		7	Arb 286/2019 old no.5/2018	Janak Singh Vs Chief Engineer	Sovender Chander Ramola	16.5.2018	No	23.11.2021	1247	Contested	25.11.2021	2	sec 09
		8	Arb 41/2019 old no. 397/2017	Oil and Natural Gas Corporation Ltd Vs Schlumber Asia Services Ltd	Sanjay Gaur	21.4.2017	No	30.11.2021	1683	Contested	2.12.2021	2	Sec 34
		9	OS 8/2019 old no. 419/2017	Suresh Chand Jain Vs Uttar Pradesh Sarkar	MM Lamba	30.1.2017	No	15.11.2021	1749	Contested	17.11.2021	2	Recovery Suit

		10	Misc 8/2019 old no.133/ 2017	Suresh Chand Jain Vs Uttar Pradesh Sarkar	MM Lamba	30.1.2017	No	15.11.2021	1749	Contested	17.11.2021	2	sec 09
		11	Misc 133/2019 old no.134/2017	Suresh Chand Jain Vs Uttar Pradesh Sarkar	MM Lamba	30.1.2017	No	15.11.2021	1749	Contested	17.11.2021	2	sec 09
		12	Misc 53/2019 old no. 132/2019	Mahindra and Mahindra Vs Sanjay Kanojia	M Rautan	24.1.2019	No	25.11.2021	706	Contested	27.11.2021	2	sec 09
		13	Exe 335/2019 old no. 14/2018	M.S. Continental Construction Ltd Vs Uttaranchal Jal Vidyut Nigam Ltd	DP Bijlawan	10.7.2018	No	30.11.2021	1235	Contested	2.12.2021	2	Sec 36
		14	Exe 169/2020 old no. 395/2018	HDFC Bank Ltd Vs Rajendra Bhagwandas	Piyush Sukla	3.12.2018	No	24.11.2021	1086	Contested	26.11.2021	2	Sec 36
		15	Exe 218/2019 old no. 161/2019	Mindlogic Infratec Ltd Vs Technical University Dehradun	Vaibhav Jain	12.7.2019	No	30.11.2021	505	Contested	2.12.2021	2	Sec 36

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		65	3	1	67
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1652	34	104	1582

**Form 6(i):
Mediation Data during the month****List of cases received for Pre-Institution Mediation and Settlement during the month**

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	16	1	Nil	4	13
3	DLSA, Haridwar	Nil	Nil	Nil	Nil	Nil

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF NOVEMBER - 2021

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	34	-	-	-	-
No. of appeals filed	-	-	-	-	3
No. of cases pending	1582	-	-	-	67
No. of cases disposed of	104	-	-	-	1